

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8053 - JK (LD) of 2025

DATED:- 10 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

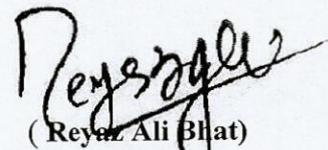
Secretary to Government,

Dated:- 10- 07 - 2025

No:- LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department. .
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 8053– JK (LD) of 2025 dated 10.07.2025.

S.No.	Name	Office	Case No & Title
1.	A.K Chibbber	The Executive Engineer Electric Division-II Jammu	1. O.A 1064/2024 titled Rajesh Kumar 2. W P (C) 881 2025 M/S R V Enterprises vs ut
2.	Sanjay Gupta	The Executive Engineer Electric Division-III Jammu	O.A./343/2025 titled JAGDEV SINGH
3.	Mohd Rashid	Executive Engineer Electric Division Rajouri	LPA UT of J&K vs Ved Prakash SLP Pushwinder Singh versus UT of J&K and Others
4.	Jaideep Singh	Administrative Officer	1. T.A 7745/2020 titled Pawan Kumar 2. T.A 7741/ 2021 titled Puran Chand 3. C.P/115/2025 in O.A 1295/2024 titled Ram Chand 4. T.A/89/2025 titled Rash pal Singh 5. O.A / 1362 / 2024 titled Balram Singh Jamwal 6. T.A 204/2023 titled S Jasbir Singh 7. T.A 1001 /2020 in swp 3119/2019 titled Rani sharma vs UT 8. WPC UT of J&K vs Mohd Bashir
5.	Sunil DuttPandoh	The Executive Engineer Electric Division Udhampur	CCPS 201/2014 titled Hans Raj vs Sandeep SaithExen ED udh
6.	Rouf Bhat	The Executive Engineer Electric Division Doda	1. LPA UT of J&K vs Rajni Devi 2. LPA UT of J&K vs Rakeshma Devi
7.	Surinder Kumar	The Executive Engineer Electric Division Kathua	1. WPC 968/2025 M/S Kargil Steel and Power pvt. Limited vs UT of J&k 2. WPC 700/2025 @M/S KS Enterprises vs UT of J&K and others 3. C.P/112/2025 titled Ricky Chowdhary
8.	Javed Ahmed	Executive Engineer Electric Division Vijaypur	WPC 2025 Jadish Kumar vs UT of J&K and others
9.	Latif Ahmed wani	The Executive Engineer Kishtwar	LPA UT of J&K vs Roma Devi

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10.	Aftab Ahmed	Executive Engineer Electric Division Poonch	LPA UT of J&K vs Safiya Bi and others .
11.	MohdAyubKhouja	The Superintending Engineer O&M Circle Rajouri	CP /2025 Safiya Bi vs UT of J&K
12.	Anil verma	Executive Engineer IT JPDCL Jammu	Lakaya OA No. 618/2025 Lakayat Ali Dar vs UT
13.	Surjeet Singh	Superintending Engineer O&M Circle Kathua	131 O.A 555/2025 Subash Chander

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